

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) While production in handloom sector is subject to seasonal variations and also depends upon demands, Government is not aware of any such specific problem.

(b) Does not arise.

(c) Government is implementing a scheme for providing assistance for modernisation/renovation/purchase of looms and Workshed-cum-Housing Scheme in order to improve productivity and quality of cloth produced on handlooms. The Weavers Services Centres and Indian Institutes of Handloom Technology functioning in various parts of the country provide necessary training input for improving productivity and quality of handloom cloth.

(d) and (e). Handloom Export Promotion Council, with the assistance of Government, undertakes export promotion measures like sponsoring Buyer-Seller Meets, and participation in international exhibitions. Weavers' Service Centres supply designs to exporters for export market.

(f) the exports of cotton fabrics, made-ups and garments, silk items and other non-cotton items of handloom origin (excluding coir, jute and hand verafats) had been of the order of Rs. 807.67 crores, Rs. 841.11 crores and Rs. 1188.42 crores during 1989-90, 1990-91 and 1991-92 respectively. During April 1992 to December 1992 the value of export of cotton handloom fabrics and made-ups is Rs. 787.34 crores.

Funds for Small Scale Industries

1391. DR. AMRIT LAL KALIDAS PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to allocate more funds for development of small scale industrial sector in Gujarat during the Eighth Plan;

(b) if so, the details thereof;

(c) the funds earmarked for the purpose during the seventh Five Year Plan:

(d) whether the Government have set any targets for Gujarat State for enhancement of employment opportunities and quantum of exports to be made under this sector during the Eighth Plan; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (e). An amount of Rs. 222.42 crores has been earmarked for the Eighth Five Year Plan against the outlay of Rs. 93.61 crores earmarked during Seventh Five Year Plan. Besides the State of Gujarat has also received its share out of the Schemes implemented by the Central Government for the development of Small Scale Industries. It is targeted to create additional employment opportunities to the tune of 4.80 lakh persons during the Eighth Plan. No specific target for exports by SSI has been fixed for the Eighth Five Year Plan of Gujarat.

[*Translation*]

Curtailement of Rural Development Allocations

1392. SHRI H.D. DEVEGOWDA:
DR. MAHADEEPAK SINGH
SHAKYA;

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have curtailed the amount allocated for the country for the rural development for 1992-93;

(b) if so, whether the amount allocated for the rural development in the country for the last year had not been fully utilised; and

(c) if so, the total amount curtailed out